

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.103
New IA-6058/2022
In
IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

Vs.

M/s. Radiant Castings Pvtg Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 14.12.2022

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

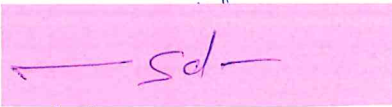
For the Applicant :

For the Respondent :

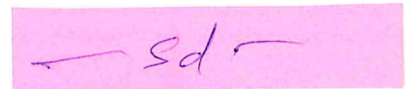
ORDER

New IA-6058/2022:-

None appears for the parties. In the interest of justice, matter is adjourned to
17.01.2023.



(ATUL CHATURVEDI)
MEMBER (TECHNICAL)



(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)